

ITEM NO.16

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 28960/2018

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA

Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.185023/2018-EXEMPTION FROM FILING
O.T. and IA No.185017/2018-CONDONATION OF DELAY IN REFILING)

Date : 18-01-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBER]

For Petitioner (s) Ms. Ankita Gupta, Adv.
Ms. Pratibha Jain, AOR

For Respondent (s) Mr. Rituvendra Singh, Adv.
Mr. Abhinav Shrivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling SLP is condoned.

(B.Parvathi)
Court Master

(Vidya Negi)
Branch Officer